

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
STARRED QUESTION NO. 7
ANSWERED ON 03.02.2025

HOUSES ALLOTTED TO MIGRANT WORKERS UNDER ARHC

***7. DR. ASHOK KUMAR MITTAL:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) details pertaining to the number of houses allotted to migrant workers under the Affordable Rental Housing Complexes (ARHC) Scheme as reports indicate that only 7 percent have been allotted;
- (b) the reasons for the significant delays in the allotment process, and the steps being taken to accelerate this process;
- (c) details of the houses allotted so far State-wise, and the initiatives being taken to ensure that the remaining vacant houses are made available to migrant workers in a time bound manner; and
- (d) the accountability mechanisms in place to monitor the implementation of the ARHC scheme and to prevent similar delays in future housing initiatives?

ANSWER

THE MINISTER OF HOUSING AND URBAN AFFAIRS
(SHRI MANOHAR LAL)

- (a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO RAJYA SABHA STARRED QUESTION NO. 7 FOR 03.02.2025 REGARDING HOUSES ALLOTTED TO MIGRANT WORKERS UNDER ARHC.

- (a) to (d): Ministry of Housing and Urban Affairs (MoHUA) launched Affordable Rental Housing Complexes (ARHCs) as a sub-scheme of Pradhan Mantri Awas Yojana - Urban (PMAY-U) in July 2020 to provide dignified living to urban migrants/poor near their workplace. This scheme is implemented through two models:
- i. Model-1: Utilizing existing Government funded vacant houses constructed under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) and Rajiv Awas Yojana (RAY) to convert into ARHCs through Public Private Partnership (PPP) or by Public Agencies,
 - ii. Model-2: Construction, Operation & Maintenance of ARHCs by Public/Private Entities on their own available vacant land.

Under Model-1, so far, 5,648 existing government funded vacant houses have been converted into ARHCs in different States/UTs. Under Model-2, MoHUA has approved proposals for 82,273 new ARHC units in 7 States, of which 35,425 have been completed and remaining are under different stages of initiation/construction. The Ministry conducts regular review with the States/UTs on progress of the scheme for ensuring completion and renting out the sanctioned ARHCs within the scheme period. The State/UT-wise number of ARHCs sanctioned and completed under both models are at **Annexure**.

Learning from the experiences of PMAY-U, MoHUA has launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent a house by eligible beneficiaries at affordable cost through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). The scheme guidelines are available at <https://pmay-urban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf>.

ARH vertical of PMAY-U 2.0 aims to promote creation of rental housing for Economically Weaker Section (EWS)/Lower Income Group (LIG) beneficiaries who do not want to own a house but require housing for short term basis. ARH is implemented through two models:

- i. Model-1: Converting existing Government funded vacant houses into ARH through PPP mode or by Public Agencies,
- ii. Model-2: Construct, Operate and Maintain rental housing by Private/Public Entities for urban poor, working women, employees of Industries, Industrial Estates, Institutions and other eligible EWS/LIG families.

A. State/UT-wise details of the existing Govt. funded vacant houses converted into ARHCs for the beneficiaries under Model-1 of the scheme:

S. No.	Name of State/UT	City	No. of vacant houses converted into ARHCs
1	Chandigarh	Chandigarh	2,195
2	Gujarat	Surat	393
3		Ahmedabad	1,376
4		Rajkot	698
5	Rajasthan	Chittorgarh	480
6	Jammu & Kashmir	Jammu	336
7	Uttarakhand	Lalkuan	100
8		Dehradun	70
Total			5,648

B. State/UT-wise details of ARHC units sanctioned and construction completed by Public/Private Entities under Model-2 of the scheme:

S. No.	Name of		Total Units	Construction completed
	State	City		
1	Tamil Nadu	Sriperumbudur	18,112	6,160
2		Sriperumbudur,	3,969	3,969
3		Hosur	13,500	6,576
4		Chennai	18,720	18,720
5		Chennai	1,040	-
6		Chennai	5,045	-
7	Chhattisgarh	Raipur	2,222	-
8	Assam	Kampur Town	2,222	-
9	Uttar Pradesh	Prayagraj	1,112	-
10	Gujarat	Surat	453	-
11	Telangana	Nizampet	14,490	-
12	Andhra Pradesh	Kakinada	736	-
13		Vizianagram	652	-
Total			82,273	35,425